

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Reserve bank of India and Government have received a few such complaints.

(b) Such complaints are examined and appropriate remedial action is taken.

#### **Overdraft Facilities for Coffee Growers**

727. SHRI B. RAJARAVI VARMA: Will the Minister of FINANCE be pleased to state:

(a) the interest rate levied by the banks

for overdraft facilities for the coffee growers;

(b) whether there is any proposal to reduce it; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). Coffee Growers who come under the purview of priority sector guidelines are eligible for concessional rate of interest as applicable to advances for short-term agricultural purposes which are as follows:

	<i>Short-term loans to farmers</i>	<i>Rate of interest (% per annum)</i>
	1	2
a)	Upto Rs. 7,500/-	10.00
b)	Over Rs. 7,500/- and upto Rs. 15,000/-	11.50
c)	Over Rs. 15,000/- and upto Rs. 25,000/-	12.00
d)	Over Rs. 25,000/-	15.50

To the extent there are coffee growers outside the priority sector (mainly plantations), overdraft facilities provided by scheduled commercial banks are at an interest rate of 16.0 per cent (minimum) without any ceiling stipulation.

The current prescriptions relating to interest rates are considered appropriate at this stage. The rate structure remains however under constant review of Reserve Bank of India and changes as appropriate are introduced whenever considered necessary.

#### **Export of Iron Ore**

728. SHRI GOPI NATH GAJAPATHI: Will the Minister of COMMERCE be pleased to state:

(a) whether the export of iron ore has increased during 1989-90;

(b) if so, to what extent it has increased as compared to the previous year;

(c) whether Government propose to